

HIGH COURT OF SIKKIM
GANGTOK

No.8(35)AConfdl/HCS/37

Dated: 31-3-26

NOTIFICATION

The following advocates who were appointed as Oath Commissioner vide Notification No.48/HCS dated 06.12.2023 and No. 09/HCS dated 10.06.2025 are hereby removed from the list of Oath Commissioners:-

1. Ms. Sashi Pradhan;
2. Ms. Binita Minda.

By Order,

Sd/-

REGISTRAR

Memo No. 8(35)AConfdl/HCS 3988-4006

Dated: 31-3-2026.

Copy to:

1. Ms. Sashi Pradhan, Gyalshing;
2. Ms. Binita Minda, Soreng;
3. District & Sessions Judge, Gyalshing;
4. District & Sessions Judge, Soreng;
5. Chief Judicial Magistrate-cum-Civil Judge(SD), Gyalshing;
6. Chief Judicial Magistrate-cum-Civil Judge(SD), Soreng;
7. Advocate General, Government of Sikkim, Gangtok;
8. Additional Advocate General, Government of Sikkim, Gangtok;
9. Director, Sikkim Judicial Academy, Sokeythang, Gangtok;
10. All District & Sessions Judges;
11. Legal Remembrancer-cum-Secretary, Law Department, Government of Sikkim, Gangtok;
12. Member Secretary, Sikkim State Legal Services Authority, Gangtok;
13. All Chief Judicial Magistrates-cum-Civil Judges;
14. All Civil Judges-cum-Judicial Magistrates;
15. All District Magistrates;
16. The Additional Secretary, Home Department Government of Sikkim, Gangtok for publication in the Government Gazette;
17. President, all the Bar Associations of Sikkim;
18. P.A. to Registrar General, High Court of Sikkim;
19. Computer Cell, High Court of Sikkim;
20. File and
21. Guard File.



REGISTRAR
(JUDICIAL SERVICE)